Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 48 / 1996 In CA.No.1080/2015

Present : Hon'ble Member (J) Sh. Vijai Pratap Singh and Hon'ble Member (T) Sh.S Vijayaraghavan

Name of the Company	-Versus-		
	Bhagwan Finance Corp	poration (P) Ltd. & Ors.	
Under Section	397/398		
SI. Name & Desi No. Representative	gnation of Authorized (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with
1. Сноте	Sus petition	ner self	22/8/1
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ORDER

The Petitioner in person and Ld. Advocate of the Respondents are present. Petitioner submitted that he wants to withdraw C.A. No.1080/2015 with liberty to file a fresh application. Permission is granted.

List the matter for hearing of C.P. along with C.A. No. 378/2014 on 14th September, 2016 at 10.30. A.M.

(S. Vijayaraghavan)

(Vijai Pratap Singh)

Member(T)

Member(J)